NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 15.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 245/16	TP. /	For correction	391 / 394	Phoenix Lamps Ltd.
IA 39/17	208/17			

SL. NAME (IN CAPITAL)

SIGNATURE

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

ORDER

Matter is listed today. On a memo filed by Advocate for SEBI on the ground her name is not included in the order representing SEBI. Perused the office note. Smt. Leena Bhat appeared for SEBI in this case by oversight her name is not included in the order. Therefore order is to be amended by including the name of Advocate Smt. Leena Bhat who appeared for SEBI. Memo is recorded. Registry is directed to make an amendment to the order by including the name of Smt. Leena Bhat advocate for SEBI. The correction to be made in the original order as well as in the copy.

MEMBER(J)

MEMBER(T)